

(B)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-1077/2001

MA-928/2001

New Delhi this the 13th day of September, 2001.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

1. Sh. Surender Kumar Sharma,
S/o late Sh. K.L. Sharma,
R/o 30/1-B, PNT Quarters,
DIZ Area, Kali Bari Mrg,
New Delhi-1.
2. Sh. Ajay Kumar,
S/o late Sh. Banarsi Dass,
R/o H.No. 3035, Sant Nagar,
Rani Bagh, New Delhi. Applicants

(through Sh. S.K. Gupta, proxy for Sh. B.S. Gupta, Advocate)

Versus

1. Union of India through
Secretary,
Department of Posts,
Dak Tar Bhawan,
New Delhi.
2. Member (Development),
Department of Posts,
Ministry of Communication,
Dak Tar Bhawan,
Sansad Marg,
New Delhi-1.
3. Chief Post Master General,
Delhi Circle,
Meghdoot Bhawan,
Jhandewalan,
New Delhi.
4. Sh. V.K. Anand,
Sports Inspector,
C/o CPMG, Delhi Circle,
Jhandewalan, New Delhi. Respondents

(through Sh. R.P. Rehlan, proxy for Sh. J.B. Mudgil,
counsel for Respondents No. 1 to 3 and Ms. Richa
Jindal, proxy for Sh. R.K. Singh, counsel for R-4)

ORDER (ORAL)

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Applicants seek a direction to Respondent No.3
to implement the contents of thier letter dated 29.12.2000

(Annexure A-2) by cancelling the appointment of Respondent No.4 to the post of Sports Inspector and to hold a fresh selection for the said post and consider the candidature of the applicants.

2. We have heard both sides.

3. By the aforesaid order dated 29.12.2000 the selection of Respondent No.4 has been held irregular and void on account of being ~~not~~^{1 based} on wrong criteria, and the selections for the post of Sports Inspectors ~~have~~⁷ been cancelled. Furthermore, Respondent No.3 has been directed to take necessary action for fresh selection of eligible candidates for the post of Sports Inspector in Delhi Circle.

4. Private Respondent No.4 in the present OA has separately filed OA-1170/2001, which will be dealt with separately, but meanwhile in the light of the fact that the aforesaid selections of Sports Inspectors ~~have~~⁷ been cancelled, this OA is disposed of with a direction to respondents to implement their own instructions contained in letter dated 29.12.2000 and hold fresh selections for the post of Sports Inspectors as expeditiously as possible, and preferably within three months from the date of receipt of a copy of this order.

No costs.

A. Vedavalli

(Dr. A. Vedavalli)
M(J)

S.R. Adige

(S.R. Adige)
VC(A)